

- (a) Twenty-first Annual Report and Accounts of the Omnibus Industrial Development Corporation of Daman and Diu and Dadra and Nagar Haveli Limited (OIDC), Nani, Daman, for the year 2012-13, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 727/16/14]

**I. Notifications of the M/o Health and Family Welfare**

**II. Report and Accounts (2012-13) of NIN, Pune and related papers**

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): Sir, I lay on the Table:—

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare, under sub-section (3) of Section 28 of the All India Institute of Medical Sciences Act, 1956, along with delay statement:—
- (1) S.O. 1111 (E), dated the 22nd April, 2014, amending Notification No. S.O. 2011 (E), dated the 2nd July, 2013, to substitute certain entries in the original Notification.
  - (2) S.O. 1112 (E), dated the 22nd April, 2014, amending Notification No. S.O. 2012 (E), dated the 2nd July, 2013, to substitute certain entries in the original Notification.
  - (3) S.O. 1113 (E), dated the 22nd April, 2014, amending Notification No. S.O. 2013 (E), dated the 2nd July, 2013, to substitute certain entries in the original Notification.
  - (4) S.O. 1114 (E), dated the 22nd April, 2014, amending Notification No. S.O. 2014 (E), dated the 2nd July, 2013, to substitute certain entries in the original Notification.
  - (5) S.O. 1115 (E), dated the 22nd April, 2014, amending Notification No. S.O. 2015 (E), dated the 2nd July, 2013, to substitute certain entries in the original Notification.
  - (6) S.O. 1116 (E), dated the 22nd April, 2014, amending Notification No. S.O. 2016 (E), dated the 2nd July, 2013, to substitute certain entries in the original Notification.

[Placed in library. For (1) to (6) See No. L.T. 645/16/14]

- (ii) A copy (in English and Hindi) of the Ministry of Health and Family Welfare Notification No. DE-97-2014, dated the 27th June, 2014, publishing the Revised Dentists (Code of Ethics) Regulations, 2014, under sub-section (4) of Section 20 of the Dentist Act, 1948. [Placed in Library. *See* No. L.T. 646/16/14]
- (iii) A copy (in English and Hindi) of the Ministry of Health and Family Welfare and Family Welfare Notification No. G.S.R. 508 (E), dated the 18th July, 2014, publishing the Food Safety and Standards (Amendment) Rules, 2014, under Section 93 of the Food Safety and Standards Act, 2006. [Placed in Library. *See* No. L.T. 647/16/14]

II. A copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the National Institute of Naturopathy (NIN), Pune, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 758/16/14]

**I. Notification of the Ministry of Finance and the Ministry of Corporate Affairs**

**II. Report and Accounts (2013-14) of NABARD, Mumbai and related papers**

**III. Annual Report (2013-14) of SEBI, Mumbai and related papers**

**IV. Report and Accounts (2012-13) of SPMCIL, New Delhi and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY; THE MINISTER OF STATE OF THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table:—

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Economic Affairs), under Section 25 of the Coinage Act, 2011:-
  - (1) G.S.R. 686 (E), dated the 14th October, 2013, publishing “The coinage of Twenty Rupees and Five Rupees Coins to Commemorate the Occasion of 125th BIRTH ANNIVERSARY OF MAULANA ABUL KALAM AZAD”, Rules, 2013.
  - (2) G.S.R. 782 (E), dated the 18th December, 2013, publishing “The coinage of Twenty Rupees and Five Rupees Coins to Commemorate the Occasion of “ACHARYA TULSI BIRTH CENTENARY”, Rules, 2013.